

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2030(KB)2019
IA(I.B.C)/889(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PRITHVI ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Yash Dalmia, Adv.] For the Liquidator
Mr. Arani Guha, Adv.]
Mr. Swarup Ghosh] Liq.-in-person

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the liquidator present.
2. Registry is directed to issue notice to the respondents to enter appearance to engage a counsel with suitable instructions in the matter by way of speed post and by e-mail and place the tracking information on record.
3. Last opportunity is given to the Ld. Counsel for the respondent to file reply affidavit, **failing which exemplary costs as well as appropriate Orders would be passed against them on the next date of hearing.**
4. List the matter for further consideration on **13.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**